

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/610/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJIV GOYAL
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

P.R. Balasubramanian


Counsel for Petitioner

ORDER

Counsel for petitioner present and filed an affidavit in proof of service of notice to the respondent/corporate debtor alongwith with delivery details. The notice has been received by the respondent. Respondent called but absent. No representation. For hearing submissions, put up on 10.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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